

कमी, कार्याधिक्य के कारण या किसी प्रत्यक्ष कारण से दिया गया?

वित्त मंत्रालय में राज्य मंत्री (श्री के. एन. गणेश) (क) और (ख). सूचना इकट्ठी की जा रही है और सभा पटल पर रख दी जायगी।

Seizure of Small Coins

3574 SHRI S C SAMANTA Will the Minister of FINANCE be pleased to state the value of small coins seized by Government during raids on unauthorised premises in the year 1971-72 ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH) Information is being collected and will be laid on the table of the House as soon as received

Central Excise Collectorate for Orissa

3575 SHRI BANAMALI PATNAIK : Will the Minister of FINANCE be pleased to state

(a) whether the desirability of having a separate Central Excise Collectorate for Orissa has been re-considered,

(b) if so, the outcome thereof, and

(c) the steps proposed to be taken in this direction ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH) (a) to (c) The matter is being re-examined.

Plans to construct Hotels in the Country through India Tourism Development Corporation

3576 SHRI M S SIVASAMY Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state .

(a) whether Government have chalked out any plan to construct hotels for the tourists in the country through India Tourism Development Corporation;

(b) the number of hotels already constructed upto the 31st March, 1972;

(c) the number of such hotels to be constructed in near future, State-wise; and

(d) the approximate cost involved on each hotel ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) (a) and (b) The India Tourism Development Corporation had six hotels under operation as on 31 March, 1972.

(c) and (d) The Corporation plans the completion of the following hotels by the end of the Fourth Five Year Plan —

Location	Estimates cost (Rs in Lakhs)
1 Kovalam (Kerala)	115
2 Dum Dum (West Bengal)	110
3 Aurangabad (Maharashtra)	70
4. Gulmarg (J & K)	110
5 Expansion of Hotel Ashoka, Bangalore (Mysore)	65

Difficulties in holding Annual General Meetings by Companies in Calcutta

3577 SHRI S M. SIDDAYYA Will the Minister of COMPANY AFFAIRS be pleased to state :

(a) whether the Federation of Indian Chambers of Commerce & Industry and Indian Chamber of Commerce brought to the notice of Government in June, 1970 on behalf of many companies located in disturbed areas of Calcutta, the serious difficulties faced by them for holding their Annual General Meetings ;

(b) if so, the reaction of Government thereto ; and

(c) whether anything positive has so far been done for these companies and if so, the broad outlines thereof ?

THE MINISTER OF COMPANY AFFAIRS (SHRI RAGHUNATHA REDDY) : (a) The Federation of Indian